

**HIGH COURT FOR THE STATE OF TELANGANA: HYDERABAD.**

**ROC.No. 01/Reg.Judl./2025**

**Date: 02.01.2025**

**NOTIFICATION**

Applications are invited from the retired staff/officers of the High Court for the State of Telangana, Hyderabad in the cadres of Examiner, Assistant, Assistant Section Officer, Deputy Section Officer, Assistant Registrar and above for engaging their services in the High Court for the State of Telangana, Hyderabad for the following activities on payment of honorarium:

1. Grouping of cases.
2. Identification of small point cases.
3. Identification of infructuous matters.
4. And any other work(s) as entrusted by the Registry.

The monthly honorarium payable for the different categories is as under:

Sl.No.	Category	Honorarium per month
1	Examiner, Assistant, Assistant Section Officer	Rs.25,000/-
2	Deputy Section Officer	Rs.30,000/-
3	Section Officer, Assistant Registrar and above	Rs.35,000/-

The working hours will be as applicable to the High Court for the State of Telangana.

Intending applicants should be hale and healthy and shall not cross the age of 65 years as on the date of the Notification and should be below 64 years as on the date of notification.

The engagement will be initially for a period of 6 months, extendable for a further period of six months at the discretion of the High Court for the State of Telangana. However, the High Court for the State of Telangana reserves its right to terminate the engagement of all or any of the staff/officer(s) even before the expiry of the 6 months period. The above engagement is purely temporary and the staff/officers engaged have no right to claim any right to continue or for extension of the engagement. Apart from the monthly remuneration as above, they are not entitled to any other benefits during their engagement.

Retired staff/officers of the High Court who are desirous to offer their services as above shall submit their applications with a brief bio-data as to their work experience in the High Court to the Registrar (Judicial-I), High Court for the State of Telangana on or before **16<sup>th</sup> January, 2025** during the office hours.

  
**REGISTRAR (PROTOCOL)**  
**FAC REGISTRAR (JUDICIAL-I)**